COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 58 OF 2017 & IA NO. 162 & 363 OF 2017

Dated: 21st May, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Monnet Ispat & Energy Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Respondent(s)

Anr.

Counsel for the Appellant(s) : Ms. Noor Alam

Mr. D.K. Singh (Rep.)

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Ms. Suparna Srivastava for R-2

<u>ORDER</u>

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk